

Sr.Civil Judge and JMFC,Cnhalli  
Sri.Kiran Kumar D Wadigeri  
Sr.Civil Judge and JMFC,CN Halli  
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>02.45 PM to 05.45PM</u></b>				
1	M.V.C. 881/2019 (SUMMONS)		Vanajakshi <b>Vs</b> Future General India Insurance Co.Ltd	Ramesh Babu.H.R
2	M.V.C. 880/2019 (EVIDENCE)		Sunitha Bai <b>Vs</b> Future General India Insurance Co.Ltd	Ramesh Babu.H.R
3	M.C. 52/2020 (EVIDENCE)		Chaithra shree <b>Vs</b> Nil	H. T. Hanumanthaiah
4	R.A. 30/2019 (ARGUMENTS) IA/1/2019		C.M.Beeraliah <b>Vs</b> Sunandamma	K.N.Gururaja
5	R.A. 31/2019 (ARGUMENTS)		Lakshmanaika <b>Vs</b> Ganganaika	N.N.Sreedhara
<b><u>11.00 AM to 02.00PM</u></b>				
6	O.S. 37/2020 (SUMMONS)		Nagaraja Naika <b>Vs</b> Seethabai	H. R. Ramesh babu
7	O.S. 38/2020 (SUMMONS)		Canara Bank <b>Vs</b> Adarsha D. B.	H. S. Gnanamurthy
<b>AMENDMENT</b>				
8	O.S. 22/2018 (SUMMONS) IA/1/2018		Umesh C. K. <b>Vs</b> Sulochana	T.G.V.
9	R.A. 19/2019 (NOTICE) IA/1/2019		Ramesh <b>Vs</b> Muddalingaiah dead by LRs Shivamma	H.T.H.
10	FDP 3/2020 (NOTICE)		Rathnamma <b>Vs</b> Puttamma	N.N.Sreedhara
11	M.C. 55/2020 (NOTICE)		Girish B. <b>Vs</b> Umadevi @ Umabai	T. Ravindrakumar
12	O.S. 22/2019 (HEARING)		H.S.Prakash <b>Vs</b> D.G.Kumar	H.S.G.
13	O.S. 1/2012 (EVIDENCE)		Shazadi Bi <b>Vs</b> Zameer Khan	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 15/2019 (EVIDENCE) IA/1/2019		Revanna <b>Vs</b> C.B.Therappa	G.Srinivasamurthy
15	R.A. 8/2019 (ARGUMENTS) IA/1/2019		Jayamma <b>Vs</b> Neelakantaiah	G.S.M.
16	R.A. 18/2019 (ARGUMENTS) IA/1/2019		Ramesh <b>Vs</b> B.S.Rajappa dead by LRs Gowramma	H.T.H.
17	M.A. 6/2019 (ARGUMENTS) IA/1/2019		K.C.Murugendraswamy <b>Vs</b> H.S.Umadevi	G.Sreenivasamurthy
18	O.S. 7/2014 (EVIDENCE)		C.S.Doreswamy <b>Vs</b> Channamma	
19	R.A. 7/2019 (ARGUMENTS) IA/1/2019		Siddaiah <b>Vs</b> Ramaiah	G.S.M.
20	G and WC 1/2020 (PAPER PUBLICATION ISSUED)		Mani <b>Vs</b> Nil	N.N.Sreedhara
<b>Cases listed below are adjourned due to Covid 19</b>				
21	EX 19/2017 (SUMMONS)	<b>07-01-2021</b>	Karnataka Bank Ltd. <b>Vs</b> Mahalingaiah	N.N.Sreedhara
22	EX 39/2018 (SUMMONS)	<b>07-01-2021</b>	H.Ashok <b>Vs</b> The National Insurance Co.Ltd	H.R.Ramesh Babu
23	O.S. 9/2019 (SUMMONS)	<b>07-01-2021</b>	Siddaramakka <b>Vs</b> Shashikala	H.R.R.
24	R.A. 3/2020 (SUMMONS)	<b>07-01-2021</b>	Lingappa Dead by Lrs Lakkamma <b>Vs</b> Jayamma	N.N.Sreedhara
25	EX 2/2015 (NOTICE)	<b>07-01-2021</b>	State Bank of Mysore <b>Vs</b> Gangappa	
26	EX 6/2015 (NOTICE)	<b>07-01-2021</b>	J.K.Lokesh <b>Vs</b> H.D.Gangadhara	
27	EX 546/2015 (NOTICE)	<b>07-01-2021</b>	Kempaiah <b>Vs</b> N.T.Chandraegowda	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	EX 4/2016 (NOTICE)	07-01-2021	State Bank of Mysore <b>Vs</b> Gopalaiah (Dead by LRs)	
29	EX 27/2018 (NOTICE)	07-01-2021	Lingappa <b>Vs</b> C.M.Basavaraju	H.R.Ramesh Babu
30	EX 51/2018 (NOTICE)	07-01-2021	Nagarathna <b>Vs</b> P.D.Kishore Pai	Ramesh Babu.H.R
31	EX 52/2018 (NOTICE)	08-01-2021	Bytaraju H G <b>Vs</b> Javed Shayeif	H.S.G.
32	EX 4/2019 (NOTICE)	08-01-2021	K.Niranjanamurthy <b>Vs</b> Bajaj Alliance General Insurance Co.Ltd	Ramesh Babu H R
33	EX 7/2019 (NOTICE)	08-01-2021	Pushpalath <b>Vs</b> N.Shivanandan	N.N.Shreedhara
34	FDP 7/2019 (Additional ISSUES) IA/1/2019	08-01-2021	Aparna <b>Vs</b> Sarvamangalamma	B.Prabhuswamy
35	EX 17/2020 (FOR OBJECTION)	08-01-2021	Kamamma <b>Vs</b> Asst. Engineer, BESCOM	N.N.Sreedhara

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 289/2019 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station <b>Vs</b> Manjunatha	Assistant Public Prosecutor
2	C.C. 248/2019 (NOTICE)		The Sub Inspector of Police, Handanakere Police Station <b>Vs</b> Harish @ Harish Gowda	Assistant Public Prosecutor
3	C.C. 1024/2018 (HEARING)		Handanakere Police Station <b>Vs</b> Shivaraj	Assistant Public Prosecutor
4	C.C. 66/2019 (HEARING)		Handanakere Police Station <b>Vs</b> Ramesh	Assistant Public Prosecutor
5	C.C. 788/2017 (EVIDENCE)		Handanakere Police Station <b>Vs</b> Rajashekhar	Assistant Public Prosecutor
<b>SUMMONS TO ACCUSED</b>				
6	C.C. 445/2020 (APPEARANCE OF ACCUSED)		Handanakere Police Station <b>Vs</b> Rajanna	APP
7	C.C. 197/2018 (FIRST HEARING)		Handanakere Police Station <b>Vs</b> Niranjana Murthy and 4 others	Assistant Public Prosecutor
8	C.C. 332/2020 (FIRST HEARING)		The Sub Inspector of Police, Handanakere Police Station <b>Vs</b> Sarojamma	Assistant Public Prosecutor
9	C.C. 710/2014 (NBW to Accused)		Hand <b>Vs</b> Ranga and another	Assistant Public Prosecutor
10	C.C. 329/2020 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station <b>Vs</b> Ranganatha	Assistant Public Prosecutor

**Cases listed below are adjourned due to Covid 19**

11	C.C. 712/2019 (NBW to Accused)	<b>08-01-2021</b>	The Sub Inspector of Police, Handanakere Police Station <b>Vs</b> Mallikajuna	Assistant Public Prosecutor
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**Pri. Civil Judge and JMFC Court, CN Halli**  
**Smt. Thendral K(Incharge)**  
**Pri. Civil Judge and JMFC**  
**Cause List Date: 14-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11.00 AM to 02.00PM</b>				
1	O.S. 319/2003 (NOTICE)		Bhagaymma and three others <b>Vs</b> Jagadoesh and 7 others	S. Gopala Krishna
2	O.S. 148/2008 (HEARING)		Sulochanamma <b>Vs</b> Eramma and others	
3	O.S. 75/2012 (plaintiff evidence)		Thimmaiah <b>Vs</b> Lingaiah	
4	O.S. 157/2016 (plaintiff evidence)		K.N.Pallavi <b>Vs</b> Siddamma	C.Rajashekhar
5	O.S. 254/2010 (Cross Evidence)		Kariyappa <b>Vs</b> Balaiah	H.T.Hanumanthaiah G. Srinivasmurthy
<b>Cases listed below are adjourned due to Covid 19</b>				
6	O.S. 29/2018 (SUMMONS)	15-01-2021	Cauvery Kalpatharu Grameena Bank,Yalanadu Branch, Represented by its Manager B.K.Suresh. <b>Vs</b> T.S.Shivanna and 2 others	Shreedhar N.N
7	O.S. 105/2020 (SUMMONS) IA/1/2020	15-01-2021	Mallaiah <b>Vs</b> Doddabasavaiah	H. R. Ramesh babu
8	O.S. 35/2018 (NOTICE)	15-01-2021	S.S.Mangala @ Sarvamangaia <b>Vs</b> T.S.Nataraju and 2 others	G. Srinivasmurthy
9	EX 15/2018 (NOTICE)	15-01-2021	Govardhan .R. <b>Vs</b> Gopalakrishna	H. S. Gnanamurthy
10	EX 10/2020 (NOTICE)	15-01-2021	K.C.Murugendraswamy <b>Vs</b> Bhagyamma	Dileep
11	O.S. 200/2020 (NOTICE) IA/1/2020	15-01-2021	Shivamma <b>Vs</b> Basavaraju	C.Rajashekhar
12	O.S. 49/2015 (HEARING)	15-01-2021	Manyatha M.V. <b>Vs</b> Puttathayamma	R.Premkumar
13	O.S. 189/2020 (HEARING) IA/1/2020	15-01-2021	Sri Hosahalli Anjaneya Swamy Temple Trust Committee <b>Vs</b> Basavaraju	H. R. Ramesh babu

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	EX 4/2014 (STEPS)	15-01-2021	durgamma and others <b>Vs</b> nagaraju and another	
15	EX 26/2014 (STEPS)	15-01-2021	K.Nageshbabu <b>Vs</b> Gajendra	CR
16	EX 37/2015 (STEPS)	15-01-2021	Cauvery Kalpatharu Grameena Bank <b>Vs</b> Doddamma	N.N.Sreedhara
17	O.S. 95/2016 (STEPS) IA/1/2016 IA/2/2016	15-01-2021	Sujatha <b>Vs</b> Narayanaswamy	C.K.Seetharamaiah
18	EX 20/2013 (Written statement)	15-01-2021	Shivamma <b>Vs</b> Prasannamurthy and others	
19	FDP 14/2014 (For Clarification)	15-01-2021	Jagadeesha and another <b>Vs</b> K. Malleshaiah	
20	O.S. 93/2015 (Await Report) IA/1/2015 IA/2/2015	15-01-2021	Shankarappa <b>Vs</b> Marulappa	B.G.C.
21	Civil Misc. 11/2015 (FOR ENQUIRY)	15-01-2021	Syed Mohadeen <b>Vs</b> M.L.Krishnamurthy	C.K Seetharamiah
22	O.S. 117/2016 (For Clarification)	15-01-2021	Sharadhamma <b>Vs</b> Rajanna	N.N.Sreedhara
23	EX 6/2017 (For Balance)	15-01-2021	Padma <b>Vs</b> K.Krishnamurthy	S. H. Chandrashekaraiiah
24	Civil Misc. 5/2019 (FOR ENQUIRY)	15-01-2021	Sunandamma <b>Vs</b> Narasimhamurthy	M.S.S.
25	O.S. 118/2020 (For Clarification) IA/1/2020 IA/2/2020 IA/3/2020	15-01-2021	Dinesh Kumar T.S. <b>Vs</b> The Tahasildar	T. G. Vijayakumar
26	O.S. 19/2018 (Cross Examination) IA/1/2018	18-01-2021	Devaraju <b>Vs</b> Rudralah	S. Gopala Krishna

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11.00 AM to 02.00PM</b>				
1	C.C. 152/2019 (SUMMONS)		The Excise Inspector, Chikkanayakanahalli Range <b>Vs</b> Thimmaiah	Assistant Public Prosecutor
2	C.C. 506/2017 (EVIDENCE)		M.S.Theja @ Suma <b>Vs</b> Ranganatha@ Ranganathaswamy	H. T. Hanumanthalah
3	C.C. 136/2019 (FRAMING OF CHARGE OR PLEA)		Y.S.Dakshinamurthy <b>Vs</b> K.R.Ramesh	K. M. Shadakshari
4	C.C. 751/2019 (FRAMING OF CHARGE OR PLEA)		Sri. Kalidasa Credit Co- Operative Society (R) <b>Vs</b> Kenchappa	D. M. Swamy
5	C.C. 547/2019 (EVIDENCE)		Umadevamma <b>Vs</b> Chandraiah	N.N.Sreedhara
6	C.C. 94/2011 (NBW to Accused)		Chikkanayakanahalli P.S. <b>Vs</b> Aalingaiah	Assistant Public Prosecutor
7	C.C. 2/2013 (NBW to Accused)		Excise P.S., <b>Vs</b> Kariyappa	Assistant Public Prosecutor
8	C.C. 423/2016 (NBW to Accused)		C.H.Sathyanarayanawamy <b>Vs</b> Geetha	S.H.Chandrashekaraiah
9	C.C. 465/2016 (For HBC)		Chikkanayakanahalli P.S <b>Vs</b> Gangadharaiah L.R	App
10	C.C. 99/2017 (For HBC)		C.V.Radhamani <b>Vs</b> C.A.Udayakumar and 4 others	S. H. Chandrashekaraiah
11	C.C. 247/2017 (NBW to Accused)		Smt.Dr. Madhu.P <b>Vs</b> H.T.Vijaya	N.N.Sreedhara
12	C.C. 292/2017 (NBW to Accused)		Ramesh <b>Vs</b> Lokesh B.R.	T. G. Vijayakumar
13	C.C. 321/2017 (NBW to Accused)		Shree Kalidasa Pattina Sahakara Bank, By its Secretary A.K.Manjunatha <b>Vs</b> Suresh Kumar Varma	D. M. Swamy

**Cases listed below are adjourned due to Covid 19**

14	Cri.Misc. 214/2020 (NOTICE)	15-01-2021	Ashwini <b>Vs</b> Rajappa	Lokeshwara Y. G.
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**Pri. Civil Judge and JMFC Court,CN Halli**  
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**Pri. Civil Judge and JMFC**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	CrI.Misc. 403/2020 (NOTICE)	15-01-2021	Siddaramaiah <b>Vs</b> The Tahasildar	S. Dillip
16	CrI.Misc. 472/2015 (HEARING)	15-01-2021	K.C.Shyla <b>Vs</b> B.S.Manjunath	CR
17	CrI.Misc. 549/2017 (HEARING) IA/1/2017	15-01-2021	Lathamani <b>Vs</b> Ramesh	H. S. Gnanamurthy
18	P.C.R. 57/2018 (HEARING)	15-01-2021	Smt.Vijayakumari <b>Vs</b> Puttanarasamma and 14 others	T.M.Shreedhar
19	P.C.R. 140/2019 (HEARING)	15-01-2021	D.V.Giriyappa <b>Vs</b> Girija .D	C. N. Krishnamurthy
20	C.C. 31/2017 (NBW to Accused)	15-01-2021	Yogesh D.C. <b>Vs</b> Karunanaika G.T.	Shreedhar N.N
21	P.C.R. 9/2017 (FOR ENQUIRY)	15-01-2021	M.R.Shivaprasad <b>Vs</b> Nagarajan	H. S. Gnanamurthy
22	P.C.R. 114/2020 (Sworn Statement)	15-01-2021	R.Govindaraju <b>Vs</b> S.Yogish	C.Rajashekhar
23	P.C.R. 115/2020 (Sworn Statement)	15-01-2021	C.G.Bharath kumar <b>Vs</b> N.S.Ravisha	C.Rajashekhar
24	CrI.Misc. 594/2016 (For Payment)	21-01-2021	K.C.Renukadevi <b>Vs</b> S.Srinivas	N.N.Sreedhara
25	CrI.Misc. 788/2016 (For Balance)	27-02-2021	K.P Roopavathi <b>Vs</b> K.T.Eshwar alias Eradhimmaiah	N.N.Sreedhara



Pri. Civil Judge and JMFC Court, CN Halli

Smt. Thendral K

Addl. Civil Judge and JMFC

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 184/2020 (NOTICE) IA/1/2020		R.Narayanamurthy Vs Govindanaika	H. S. Gnanamurthy
2	O.S. 430/2009 (HEARING)		Jayamma Vs Ravikumar and others	
3	O.S. 214/2012 (HEARING)		T.k.Seshaiah Vs T.M. Thimmaiah	
4	FDP 26/2013 (HEARING)		Padma Vs Kavindramma and others	M.V.M
5	O.S. 11/2019 (HEARING) IA/1/2019 IA/2/2019		K.M.Somashekhar Vs Narasimhamurthy	T.G.V N.N.Sreedhara
6	O.S. 394/2009 (EVIDENCE)		Sannakataiah and another Vs Kaduramma and others	N.N.Sreedhara
7	O.S. 20/2015 (EVIDENCE)		Syed Chotesab Vs Mahaboobi and others	G.Sreenivas murthy
8	O.S. 412/2012 (FOR OBJECTION)		D.P. jagadeeshaiah Vs Yashodamma and others	
9	O.S. 270/2015 (FOR OBJECTION) IA/1/2015		T.H.Mallikarjunaiah Vs Basavarajaiah	N.N.Sreedhara
10	O.S. 88/2016 (FOR OBJECTION) IA/2/2016 IA/3/2016 IA/1/2016		Jayaramaiah Vs Parvathamma	N.N.Sreedhara
11	O.S. 36/2012 (Cross Evidence)		Premalatha and others Vs shankarappa and others	
12	O.S. 172/2017 (Cross Evidence) IA/1/2017		Thriveni .P and 3 others Vs Doddamma and another	T. G. Vijayakumar
13	O.S. 100/2015 (FOR OBJECTION)		Puttarangaiah Vs Susheelamma	S.H.C.
<b>Cases listed below are adjourned due to Covid 19</b>				
14	O.S. 197/2020 (SUMMONS) IA/1/2020	18-01-2021	Kanchana Vs Kariyamma	A.S.Manjunatha

## Pri. Civil Judge and JMFC Court, CN Halli

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Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 199/2020 (SUMMONS) IA/1/2020 IA/2/2020	18-01-2021	Shankarajiah Vs Mubarak alias Kooli Mubarak	H. T. Hanumanthaiah
16	O.S. 56/2020 (NOTICE) IA/1/2020	18-01-2021	H.S.Paramesh Vs Shivaramaiah	N.N.Sreedhara
17	FDP 5/2020 (NOTICE)	18-01-2021	Nalinakumari Vs Nanjundamma	C. N. Krishnamurthy
18	O.S. 8/2018 (HEARING) IA/1/2018	18-01-2021	Gangadharaiah Vs Chandraiah and another	M. V. Shivananda
19	EX 31/2015 (STEPS)	18-01-2021	State Bank of India Vs Kenchamma	N.N.Sreedhara
20	O.S. 32/2016 (STEPS) IA/1/2016	18-01-2021	Yogeesh D.M. Vs D.L.Umesh	M.S.Anusuya
21	O.S. 142/2017 (STEPS) IA/1/2017 IA/2/2017	18-01-2021	Gangadhara and another Vs Lakshmaiah and 8 others	H. S. Gnanamurthy
22	EX 1/2018 (STEPS)	18-01-2021	K.Lakshmish Vs P.Raghunath	Shreedhar N.N
23	O.S. 24/2018 (STEPS)	18-01-2021	Kariyappa Vs Shivanna and 4 others	Shreedhar N.N
24	FDP 5/2018 (STEPS) IA/1/2018	18-01-2021	Gowramma Vs Lafithamma and 7 others	C. N. Krishnamurthy
25	FDP 9/2018 (STEPS)	18-01-2021	Theerthesh B.V. Vs Vijayakumar and 7 others	C. N. Krishnamurthy
26	FDP 11/2018 (STEPS)	18-01-2021	Cauveri Kalpatharu Grameena Bank, Kandikere Branch, Represented by its Manager. Vs Sujatha and 4 others	N.S.Shreedhara
27	EX 16/2018 (STEPS)	18-01-2021	State Bank of India, Thimmaianahalli Branch, By its Manager Vs N.Prakash and another	N.N.Sreedhara
28	O.S. 225/2018 (STEPS) IA/1/2018	18-01-2021	Thimmayya Vs Thammaiah	S. Gopala Krishna

**Pri. Civil Judge and JMFC Court, CN Halli**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	EX 5/2018 (Settlement Report)	18-01-2021	Jayalakshmi and 8 others <b>Vs</b> G.Prashanthkumar @ Babu	C. N. Krishnamurthy
30	O.S. 70/2019 (For compliance) IA/1/2019	18-01-2021	Renuka Naik <b>Vs</b> Chandra Naik	Manjunath M.R.
31	O.S. 25/2020 (Written statement) IA/1/2020	18-01-2021	Usha <b>Vs</b> Siddaramaih	R. Kariyanna/ A.T.Chikkanna
32	EX 2/2015 (STEPS)	19-01-2021	B.G. Lakshmaiah <b>Vs</b> Younis Khan	M.S.R
33	FDP 23/2018 (STEPS)	19-01-2021	C.B.Paramesh <b>Vs</b> Siddaramajiah	N.N.Sreedhara
34	EX 14/2019 (STEPS)	19-01-2021	Basavaraju <b>Vs</b> Basavaraju	H. T. Hanumanthalah
35	O.S. 123/2019 (STEPS) IA/1/2019	19-01-2021	Lingaraju <b>Vs</b> Shankarappa	N. Jayanna
36	Civil Misc. 3/2019 (STEPS) IA/1/2019	19-01-2021	Gavirangalah <b>Vs</b> Kariyamma	S. Gopala Krishna
37	O.S. 144/2019 (STEPS) IA/1/2019	19-01-2021	Jayanna <b>Vs</b> Shilpa	H. R. Ramesh babu
38	O.S. 205/2019 (STEPS) IA/1/2019	19-01-2021	Rangamma <b>Vs</b> Bhagyamma	S. N. Shivakumaraswamy
39	EX 2/2020 (STEPS)	19-01-2021	Sri Siddarama Deshikendra Mahaswamigalu, By GPA Holder <b>Vs</b> Siddaramaiah Dead by Lrs a) Ambikamma	H. S. Gnanamurthy
40	O.S. 45/2019 (FOR OBJECTION) IA/1/2019	19-01-2021	Shankaramma <b>Vs</b> Doddasiddabovi	M. S. Shankaralingappa
41	FDP 21/2019 (FOR OBJECTION) IA/1/2019	19-01-2021	Lakshmiddevamma <b>Vs</b> B.G.Shakunthala	N.N.Sreedhara
42	O.S. 66/2020 (FOR OBJECTION)	19-01-2021	Rajamma <b>Vs</b> Thimmaiah	H. R. Ramesh babu

1.3 O.S 10/20 - 19-1-21

**Pri. Civil Judge and JMFC Court, CN Halli**

**Smt. Thendral K**

**Addl. Civil Judge and JMFC**

**Cause List Date: 14-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	C.C. 583/2016 (EVIDENCE)		Hulyar P.S <b>Vs</b> Yogisha	App
2	C.C. 809/2016 (EVIDENCE)		Hulyar P.S <b>Vs</b> Govindaraju	App
3	C.C. 380/2017 (DEFENCE EVIDENCE)		S.R.Krishnappa <b>Vs</b> M.Shabber	S. H. Chandrashekaraiiah
4	C.C. 173/2018 (For HBC)		The Sub Inspector of Police, Hulyar Police Station <b>Vs</b> Kumar @ Shivakumar and 3 others	Assistant Public Prosecutor
5	C.C. 94/2019 (For HBC)		The Sub Inspector of Police, Hulyar Police Station <b>Vs</b> Yogeesha S.L	Assistant Public Prosecutor
6	C.C. 282/2017 (STEPS)		Bhuvaneshwari <b>Vs</b> Hindustan Infrocon India Limited and 2 others	B.V.Rajeev
7	C.C. 284/2017 (STEPS)		Meenakshi.J <b>Vs</b> Hindustan Infracon India Limited	B.V.Rajeev
<b>Cases listed below are adjourned due to Covid 19</b>				
8	C.C. 786/2019 (SUMMONS)	<b>20-01-2021</b>	Mahesh <b>Vs</b> Sathish Majjigi	H. T. Hanumanthaiah
9	C.C. 952/2019 (SUMMONS)	<b>20-01-2021</b>	The Geologist, G.M.Deepa, Government of Karnataka <b>Vs</b> Puttalah	Assistant Public Prosecutor
10	Cri.Misc. 215/2020 (NOTICE)	<b>20-01-2021</b>	S.V.Manjunatha <b>Vs</b> The Tahasildaar	K. C. Vishwanatha
11	Cri.Misc. 264/2020 (NOTICE)	<b>20-01-2021</b>	K.M.Girija <b>Vs</b> K.M.S.Shasthry	H. T. Hanumanthaiah
12	Cri.Misc. 318/2020 (NOTICE)	<b>20-01-2021</b>	B.N.Veerabhadraiah <b>Vs</b> The Tahasildar	G.Parameshwaraiiah
13	Cri.Misc. 412/2020 (NOTICE)	<b>20-01-2021</b>	Nandish M.H. <b>Vs</b> The Tahasildar	T. Ravindrakumar

**Pri. Civil Judge and JMFC Court, CN Halli**  
**Smt. Thendral K**  
**Addl. Civil Judge and JMFC**  
**Cause List Date: 14-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Cri.Misc. 134/2020 (APPEARANCE OF PARTY)	20-01-2021	Gangadharaiah Vs The Tahasildaar	S. Dilip
15	C.C. 194/2012 (HEARING)	20-01-2021	Huliyar P.S. Vs G.R.Lakshmikanth	Assistant Public Prosecutor
16	Cri.Misc. 476/2016 (HEARING)	20-01-2021	Pramila Vs Shivakumar	H.R.Rameshbabu S.G.K
17	Cri.Misc. 120/2019 (HEARING)	20-01-2021	Prameela Vs Shivakumara	S. Gopala Krishna
18	C.C. 590/2017 (For HBC)	20-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Channabasavaiah and another	Assistant Public Prosecutor
19	Cri.Misc. 19/2018 (FLW to Respondent)	20-01-2021	L.S.Radhamma @ Radha Vs R.G.Mahesh @ Mahalingaiah	S. H. Chandrashekaraiiah
20	C.C. 1026/2018 (For HBC)	20-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Somashekhara and 5 others	Assistant Public Prosecutor
21	C.C. 20/2019 (For HBC)	20-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Hanumanthaiah	Assistant Public Prosecutor
22	C.C. 48/2019 (For HBC)	20-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Rajanna	Assistant Public Prosecutor
23	C.C. 161/2019 (For HBC)	20-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Rangaswamy B.C,	Assistant Public Prosecutor
24	Cri.Misc. 504/2019 (For Balance)	20-01-2021	Gangamma Vs Ananthaiah	G. B. Adarsh
25	Cri.Misc. 505/2019 (FLW to Respondent)	20-01-2021	Mallikarjunaiah Vs M.M.Nagaraju	D. M. Swamy
26	C.C. 635/2019 (For HBC)	20-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Sadath	Assistant Public Prosecutor

Pri. Civil Judge and JMFC Court,CN Halli

Smt. Thendral K

Addl. Civil Judge and JMFC

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	C.C. 769/2019 (NBW to Accused)	20-01-2021	K.S.Jayanna Vs L.M.Eshwarappa @ Eshwaraiah	Rathna ranjini
28	C.C. 944/2019 (NBW to Accused)	20-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Shivanna	Assistant Public Prosecutor
29	P.C.R. 2/2020 (Sworn Statement)	20-01-2021	Sri.Kanaka Pattina Sahakra Sangha Vs S.L.Suhas	H. T. Hanumanthaiah
30	Cri.Misc. 172/2020 (Issues notice to the respondent)	20-01-2021	Doddaningappa Vs The Tahasildaar	Yathish Naik B. R.
31	Cri.Misc. 173/2020 (Issues notice to the respondent)	20-01-2021	Doddaningappa Vs The Tahasildaar	Yathish Naik B. R.
32	Cri.Misc. 181/2020 (PAPER PUBLICATION ISSUED)	20-01-2021	Shivanna Vs The Tahasildaar	B. K. Sadashivappa
33	P.C.R. 51/2020 (Sworn Statement)	20-01-2021	Ramakrishna.N. Vs Pramila G	H. T. Hanumanthaiah